POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE ELIGIBLE EQUITY SHAREHOLDERS OF

WEIZMANN FOREX LIMITED

Registered Office: Empire House (Basement), 214, Dr. D. N. Road, Ent. A K Nayak Marg, Fort, Mumbai, Maharashtra - 400 001; Tel: +91 22 2207 1501; Fax: +91 22 2207 1514; Website: www.weizmannforex.com; CIN: L65990MH1985PLC037697

OPEN OFFER FOR ACQUISITION OF UPTO 27,99,350 (TWENTY SEVEN LAKHS NINETY NINE THOUSAND THREE HUNDRED AND FIFTY) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH ("**EQUITY SHARES**") REPRESENTING 25.16% OF THE FULLY DILUTED VOTING EQUITY SHARE CAPITAL OF WEIZMANN FOREX LIMITED ("**TARGET COMPANY**"), FROM THE ELIGIBLE EQUITY SHAREHOLDERS OF THE TARGET COMPANY BY EBIXCASH WORLD MONEY LIMITED ("**ACQUIRER**") ALONG WITH EBIX ASIA HOLDINGS INC. ("**PAC 1**") AND EBIX, INC. ("**PAC 2**", ALONG WITH 'PAC 1' COLLECTIVELY REFERRED TO AS THE "**PACs**"), IN THEIR CAPACITY AS THE PERSONS ACTING IN CONCERT WITH THE ACQUIRER ("**OPEN OFFER**" OR "**OFFER**").

This post offer advertisement ("**Post Offer Advertisement**") is being issued by Centrum Capital Limited, the Manager to the Offer ("**Manager**"), for and on behalf of the Acquirer and the PACs, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended from time to time ("**SEBI (SAST) Regulations**"), in respect of the Open Offer. This Post Offer Advertisement is to be read together with: (a) the Public Announcement dated December 31, 2018 ("**Public Announcement**" or "**PA**"); (b) the Detailed Public Statement dated January 05, 2019 that was published in all editions of Financial Express (English), all editions of Jansatta (Hindi) and the Mumbai edition of Mumbai Lakshadeep (Marathi) (collectively referred to as the "**Newspapers**") ("**Detailed Public Statement**" or "**DPS**") on January 07, 2019; (c) the letter of offer dated May 25, 2019 ("**LOF**"); and (d) the pre offer advertisement cum corrigendum to the DPS dated June 03, 2019 which was published in the Newspapers on June 04, 2019.

Capitalised terms used herein but not specifically defined shall have the same meaning ascribed to such terms in the LOF.

1. Name of the Target Company: Weizmann Forex Limited
2. Name of the Acquirer and PACs:
   a. Acquirer: EbixCash World Money Limited
   b. PAC 1: Ebix Asia Holdings Inc.
   c. PAC 2: Ebix, Inc.
3. Name of the Manager to the Offer: Centrum Capital Limited
4. Name of the Registrar to the Offer: Bigshare Services Private Limited
5. Offer Details:
   a. Date of Opening of the Offer: Thursday, June 06, 2019
   b. Date of Closing of the Offer: Wednesday, June 19, 2019
6. Date of payment of consideration: Friday, June 28, 2019
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the LOF		Actuals	
7.1	Offer Price (per Equity Share)	₹ 528.00		₹ 528.00	
7.2	Aggregate number of Equity Shares tendered	27,99,350		16,79,660	
7.3	Aggregate number of Equity Shares accepted	27,99,350		16,79,660	
7.4	Size of the Offer (Number of Equity Shares accepted multiplied by Offer Price per Equity Share)	₹ 147,80,56,800		₹ 88,68,60,480	
7.5	Shareholding of the Acquirer and PACs before agreement/Public Announcement • Number of Equity Shares • % of fully paid-up equity share capital and voting capital	Nil		Nil	
7.6	Shares acquired by way of agreement by the Acquirer				
	• Number	83,28,540*		83,28,540*	
	• % of fully diluted Equity Share Capital	74.84%*		74.84%*	
7.7	Shares acquired by way of Open Offer by the Acquirer				
	• Number	27,99,350#		16,79,660	
	• % of fully diluted Equity Share Capital	25.16%#		15.09%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil**		Nil**	
7.9	Post Offer shareholding of Acquirer				
	• Number	1,11,27,890#		1,00,08,200	
	• % of fully diluted Equity Share Capital	100.00%#		89.94%	
7.10	Pre & Post Offer shareholding of the Public	Pre Offer	Post Offer#	Pre Offer	Post Offer
	• Number	27,99,350	Nil	27,99,350	11,19,690
	• % of fully diluted Equity Share Capital	25.16%	Nil	25.16%	10.06%

** On February 06, 2019, the Acquirer has acquired the entire shareholding of the Sellers in the Target Company aggregating 83,28,540 Equity Shares constituting 74.84% of the fully paid-up Equity Share Capital of the Target Company through open market (block deal) and off-market transaction.*

*** As set out at paragraphs 7.6 and 7.7 above, except for the Equity Shares acquired by the Acquirer in terms of the SPA and under Open Offer, the Acquirer has not acquired any Equity Shares after the date of Detailed Public Statement i.e. January 05, 2019.*

 # Assuming full acceptance of Equity Shares in the Offer.

Note: As on the date of this Post Offer Advertisement, the PACs do not hold any Equity Shares.

8. The Acquirer, the PACs and their respective directors, jointly and severally, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer and the PACs as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of the SEBI, the BSE Limited, the National Stock Exchange of India Limited and at the registered office of the Target Company.

ISSUED ON BEHALF OF THE ACQUIRER AND THE PACs BY THE MANAGER TO THE OFFER

CENTRUM

CENTRUM CAPITAL LIMITED

Centrum House, CST Road, Vidyanagari Marg, Kalina, Santacruz (East), Mumbai, Maharashtra - 400098;

Tel: +91 22 4215 9000; **Fax**: +91 22 4215 9444;

E-mail: wfl.openoffer@centrum.co.in; **Website**: www.centrum.co.in;

Contact Person: Mr. Bhavin Ranawat/Ms. Sugandha Kaushik;

SEBI Registration Number: INM000010445

Date : July 03, 2019

Place : Mumbai, India

PRESSMAN

Size: 16(w) x 30(h)